

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.157/2017

DATED THIS THE 23RD DAY OF NOVEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Sridatta B. Harikantra,
Aged about 35 years,
S/o Sri Bandya Harikantra,
R/a Bharat Computer Education,
Cutinho Road, Karwar
District Uttara Kannada: 581301.

...Applicant.

(By Advocate Shri P.A. Kulkarni)

And

1. Union of India
To be represented by the Defence Secretary,
Ministry of Defence
Sena Bhavan, South Block,
New Delhi – 110 001.

2. Chief of Naval Staff,
Naval Headquarters,
New Delhi – 110 001

3. Flag Officer Commanding,
Headquarters, Western Naval Command
Shahid Bhagat Singh Road
Mumbai – 400001

4. Flag Officer Commanding
Headquarters, Karnataka Naval Area
Naval Base
Karwar-581308

5. Board for Recruitment of Boat Crew Staff,
Naval Ship Repair Yard (NSRY)
Naval Base,
Karwar – 581308
By its President.

6. Chief Administrative Officer,
Command Civilian Personnel Officer
Headquarters, Western Naval Command
Shahid Bhagat Singh Road
Mumbai – 400001

7. Staff Officer (Civ),
Headquarters
Karnataka Naval Area,
Naval Base
Karwar – 581308 (U.K. District).Respondents.

(By Shri M.V. Rao, Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

The matter was heard. We had the Administrative Officer as well as the applicant before us. We think it is better to remit the matter back to the respondents, since Annexure A-9 and A-11 are not speaking enough. They may consider the whole thing and pass a speaking order within one month next.

OA disposed of as above. No costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No.157/2017

Annexure A1: Employment Notification dated 23-29 July 2011 published in Employment News.

Annexure A2: Selection intimation order dated 11.8.2014.

Annexure A3: Attestation form dated 25.8.2014.

Annexure A4: Letter dated 19.8.2014 to Medical Authority.

Annexure A5: Medical Examination certificate dated 20.8.2014.

Annexure A6: Order dated 25.1.2016 in OA. No.1284/2013.

Annexure A7: Letter dated 19.3.2014 addressed to Prashant Venkatesh Avarshekar .

Annexure A8: Letter dated 3.4.2014 addressed to Prashant Venkatesh Avarshekar .

Annexure A9: Order dated 11.3.2016.

Annexure A10: Letter dated 23.3.2016 .

Annexure A11: Letter dated 30.11.2016 .

Annexure A12: Experience Verification Certificate dated 21.12.2016 .

Annexure A13: Docuemtn dated 18.11.2009 in evidence of applicant's passing Second Class Inland Master Examination.

Annexure A14: Letter dated 11.2.2015 .

Annexure A15: Hard Cover Certificate of competency.

Annexure A16: Letter dated 23.12.2014.

Annexure A17: Experience certificate dated 25.7.2011.

Annexure A18: Experience certificate dated 5.9.2015.

Annexure A19: Secondary School leaving certificate dated 28.6.2008.

Annexure A20: School TC dated 31.7.2008.

Annexures referred to by the respondents.

Annexure R1: Copy Employment News 20-26 August 2011.

Annexure R2: Result of Recruitment of Boat Crew Staff in naval Base, Karwar.

Annexure R3: Copy of Notice issued by CAT, Bangalore Bench with OA copy.

Annexure R4: Copy of Reply Statement in OA.NO.1284/2013.

Annexure R5: Copy of letter No. CS/1300/F)K/PRF dated 11.8.2014.

Annexure R6: Copy of Transfer Certificate dated 31.7.2008.

Annexure R7: Copy of SSLC Certificate dated 28.6.2008.

Annexure R8: Copy of Statement of Marks of Degree Bridge Course

Annexure R9: Copy of letter dated 18.11.2009.

Annexure R10: Copy of Experience Certificate dated 2.6.2012.

Annexure R11: Copy of PAN Card.

Annexure R12: Copy of Driving Licence.

Annexure R13: Copy of Ration card.

Annexure R14: Copy of Aadhar Card.

Annexure R15: Copy of Election Card.

Annexure R16: Copy of letter dated 4.12.2014.

Annexure R17: Copy of representation dated 23.12.2014 along with enclosures.

Annexure R18: Copy of representation dated 26.2.2015.

Annexure R19: Copy of letter dated 11.3.2016.

Annexure R20: Copy of Bio-Data.

Annexure R21: Certificates submitted by the applicant.

Annexure R22: Certificates submitted by the applicant.

Annexure R23: Certificate of Competency.

Annexure R24: Copy of letter dated 19.3.2014 issued by Flag Officer Commanding.

Annexure R25: Copy of letter dated 18.4.2016 by Prashant V. Avarsekar.

Annexure R26: Copy of Birth certificate.

Annexure R27: Copy of letter dated 4.12.2013 with enclosures.

Annexure R28: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 29.4.2016.

Annexure R29: Copy of letter No. A/Registration/ /2016-17 dated 12.5.2016 with enclosure.

Annexure R30: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 29.4.2016.

Annexure R31: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 21.7.2016.

Annexure R32: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 28.8.2016.

Annexure R33: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 20.9.2016.

Annexure R34: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 29.9.2016.

Annexure R35: Copy of letter No. Quoting: CS/1300/FOK/E/DOB dated 2.12.2016.

Annexure R36: Copy of letter No. CMC/B.D/2016-17 dated 03.12.2016.

Annexure R37: Copy of letter No. Verification/I/V. Dated 24.8.2016.

Annexure R38: Copy of letter No. DMF/RER/16 dated 21.12.2016.

Annexure R39: Copy of letter Ref. No. A. V.M.72/2017-18 dated 08.04.2017.

Annexure R40: Copy of letter No. Ref. DMF/T.C, 12 dated 02.06.2012.

Annexure R41: Copy of letter No. Ref: DMF/C-5 dated 25.7.2011.

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